

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)-99(PB)/2017

IN THE MATTER OF:

M/s. Qualcomm India (P) Limited
And M/s. Ikanos Comm. (India) Pvt. Ltf.

.. PETITIONER

SECTION :

Under Section 391 to 394

Order delivered on 05.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Shilpi Jain, Advocate


For the Respondents : -

For the RD (N) : Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present. Learned representative for the ROC is also present. Heard the matter.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.9.2017